

11. 68.7% children 0-35 months were weighed with 24 hours of birth.
12. 65.3% children 12-23 months were fully immunized.
13. 74.8% children 12-23 months received DPT-3 injection.
14. 91% surveyed households have access to improved source of drinking water.
15. 40.5% surveyed Anganwadi Centres (AWCs) are functioning in own ICDS buildings and 21.3% in rented building.
16. 44.7% AWCs have access to drinking water within the premises.
17. 93.1% AWCs opened for at least 4 hours per day.
18. 37.9% children aged 3-6 years attended preschool education (PSE) in Anganwadi Centres (AWCs) and 30.7% children in this age group attended private pre-school facilities.
19. 96.7% of surveyed AWCs were found to be providing supplementary nutrition and 90.6% of AWCs reported providing pre-school education.
20. 84.8% Anganwadi Workers (AWWs) were having 10 or more years of schooling.

#### **Supplementary Nutrition Programme**

1278. SHRI RAM KUMAR KASHYAP: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the objects of Supplementary Nutrition Programme as envisaged under the ICDS Scheme;

(b) whether the beneficiaries of Supplementary Nutrition Programme are not getting the prescribed calories/protein due to manifold increase in the cost of food grains and other items;

(c) whether Government has not increased the cost norms per beneficiary per day in consonance with the rising prices; and

(d) if so, the details of the steps taken to ensure that no child or lactating or pregnant women is deprived of the Supplementary Nutrition as envisaged under the ICDS Scheme?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Integrated Child Development Services (ICDS) Scheme was launched in 1975 with the objectives to (i) to improve the nutritional and health status of children in the age-group 0-6 years (ii) to lay the foundation for proper psychological, physical and social development of the child

(iii) to reduce the incidence of mortality, morbidity, malnutrition and school dropout (iv) to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development and (v) to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

In order to achieve the ICDS objectives, a package of six essential services comprising (i) Supplementary nutrition; (ii) Immunization; (iii) Health check-up; (iv) Referral services; (v) Pre-school non-formal education; and (vi) Nutrition and health education are provided to the targeted beneficiaries *i.e.* all children below 6 years, Pregnant and Lactating Mothers. Three of the six services namely Immunisation, Health Check-up and Referral Services are delivered through Public Health Infrastructure under the Ministry of Health and Family Welfare.

(b) to (d) The nutritional norms of Supplementary Nutrition for different categories of beneficiaries under the ICDS Scheme are as under:

Sl. No.	Category	Type of food
1.	Children (0-6 months)	Exclusive Breast feeding for first 6 months of life.
2.	Children (6-36 months)	Take home ration containing 500 calorie of energy and 12-15 gms. of protein in the form that is palatable to the child. It could be given in the form of micro-nutrient fortified food and/or energy dense food.
3.	Severely malnourished children (6-36 months)	Food supplement of 800 calories of energy and 20-25 gms. of protein in the form of micro-nutrient fortified food and/or energy dense food as take home ration.
4.	Children (3-6 years)	Food supplement of 500 calories of energy and 12-15 gms. of protein per child per day. Morning snack in the form of milk/banana/seasonal fruits etc. and hot cooked meal.
5.	Severely malnourished children (3-6 years)	Additional 300 calories of energy and 8-10 gms. of protein (in addition to 500 calories of energy and 12-15 gms. of protein given at AWC) in the form of micro-nutrient fortified food and/or energy dense food.

Sl. No.	Category	Type of food
6.	Pregnant women and Nursing mothers	Take home ration as food supplement of 600 calories of energy and 18-20 gms. of protein per beneficiary per day in the form of micro-nutrient fortified food and/or energy dense food.

ICDS Scheme is implemented by the States/UTs who are mandated to provide the prescribed calories/protein in the supplementary nutrition provided under the ICDS Scheme. The Scheme is self selecting and open to all.

In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, Government approved the strengthening and restructuring of ICDS Scheme in September, 2012. A number of new components were introduced besides restructuring the existing components. Revision of financial norms of supplementary nutrition was one of the components approved under the restructuring. The pre-revised as well as revised financial norms of supplementary nutrition under the ICDS are as follows:

Sl. No.	Category	Pre-revised norms	Revised cost norms <i>w.e.f.</i> 22.10.2012 (per beneficiary per day)
1.	Children (6-72 months)	₹ 4.00	₹ 6.00
2.	Severely malnourished children (6-72 months)	₹ 6.00	₹ 9.00
3.	Pregnant women and Nursing mothers	₹ 5.00	₹ 7.00

#### **Web portal for missing children**

1279. SHRI RAJKUMAR DHOOT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government recently launched a web portal for missing children in the country, and if so, the details thereof; and

(b) results achieved by the portal so far after its launch?